

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

**Item No. 01
CP No. (IB)- 33/10/JPR/2021
Under Section 10 of IBC, 2016**

In the matter of:

Arien Copper Pvt. Ltd.

...Applicant/Petitioner

**Coram: HON'BLE MR. AJAY KUMAR VATSAVAYI, JUDICIAL MEMBER
HON'BLE MR. RAGHU NAYYAR, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Applicant : Amol Vyas, Adv.

ORDER

Heard Mr. Amol Vyas, Adv. for the Applicant. Issue notice to the RoC, IBBI, Income Tax Department and Creditors. The Applicant shall collect the notice and serve the same together with a copy of this order and the complete paper book through speed post immediately and file affidavit of service along with copy of postal slips and tracking reports within three weeks. Reports, if any, may be filed within three weeks and response, if any, may be filed within two weeks thereafter. List the matter on 26.10.2021.

Sd-

(Raghu Nayyar)
Technical Member

July 15, 2021

Sd-

(Ajay Kumar Vatsavayi)
Judicial Member